



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/2583/2024 in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	WITH WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
2	I.A.(Civil)/3331/2024 in WA/276035/2016	MD JAHIRUL HOQUE and 2 ORS Versus THE STATE OF ASSAM and 5 ORS	MR. S ALIM MR A H AHMED	GA, ASSAM
	WITH WA/276035/2016 (Filing Number)	MD JAHIRUL HOQUE and 2 ORS Versus THE STATE OF ASSAM and 5 ORS	MR.U K NAIR MR.J ISLAM	
3	I.A.(Civil)/94/2025 in WA/15740/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15740/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS	
4	I.A.(Civil)/565/2025 CAVT. NO.005520/25,N in WA/1885/2025	THE STATE OF ASSAM AND 3 ORS Versus JAYANTA DOLEY	MR. D NATH	MR A CHOWDHURY MS. B CHOWDHURY FOR CAVEATOR FOR CAVEATOR
	WITH WA/1885/2025 (Filing Number)	State of Assam Versus Jayanta Doley	Munmi Devi	
5	I.A.(Civil)/817/2025 in WA/158/2021	SHRI PURNA PRASAD SHARMA Versus STATE OF SIKKIM	MR H K DAS MR. D J KAPIL MR N K SARMA	MR. H BURAGOHAIN

	WITH WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR H K DAS MR RANJIT PRASAD (R-5,6) MR. D J KAPIL ALEX BASNET (R-5,6) MR N K SARMA B SAIKIA
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAIN
6	I.A.(Civil)/863/2025 in WA/12083/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	WITH WA/12083/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
7	I.A.(Civil)/1500/2025 in WA/1888/2025	ON THE DEATH OF BINA DEVI HER LEGA HEIR SABITRI GOWAMI AND ORS Versus THE STATE OF ASSAM AND ORS	A PRADHAN	GA, ASSAM SC, REVENUE
	WITH WA/1888/2025 (Filing Number)	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
	WITH I.A.(Civil)/485/2025	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. D SAIKIA MR. R BORPUJARI MR. A BHATTACHARYYA	GA, ASSAM MR. B D DEKA MR. M DAS FOR CAVEATOR
	WITH I.A.(Civil)/1890/2025 (Filing Number)	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
8	I.A.(Civil)/1517/2025 in WA/816/2025	THE STATE OF ASSAM AND 2 ORS. Versus SALEK AHMED AND 19 ORS.	MR. R MAZUMDAR MR. N J KHATANIAR MS K DAS	GA, ASSAM SC, SSA
	WITH WA/816/2025 (Filing Number)	THE STATE OF ASSAM Versus SALEK AHMED	MR. NAYAN JYOTI KHATANIAR	
	- FOR FRESH ADMISSION WITH STAY/BAIL -			
9	WA/434/2024	THE UNION OF INDIA AND 2 ORS. Versus SH. ZUITHANGA AND 17 ORS.	SUBHASH CHANDRA KEYAL	MR. P D NAIR(R-1 TO 12) MR G ALAM (R-1 TO 12) MR. H ROHMAN(R-1 TO 12) GA, MIZORAM
10	C.Ex.App./3/2025	M/S KAIZEN ORGANICS PVT. LTD. Versus COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST

11	C.Ex.App./4/2025	VIKASH BAJORIA Versus COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
12	C.Ex.App./5/2025	M/S KOOLMINT MANUFACTURING COMPANY, Versus COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
13	C.Ex.App./6/2025	COMMISSIONER OF CGST AND EXCISE, Versus M/S RISHU ENTERPRISE	MR. S C KEYAL	
	WITH I.A.(Civil)/1536/2025 in C.Ex.App./6/2025	COMMISSIONER OF CGST AND EXCISE Versus M/S RISHU ENTERPRISE	MR. S C KEYAL	
14	WA/94/2025	ABC/476 OM PRAKASH RAUT Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM
15	WA/157/2025 CAVT. NO.04192/025,	PRABIN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. A SARMA MR. K KALITA MR. LENTSO FOR CAVEATOR
16	WP(C)/2615/2025	THE UNION OF INDIA AND ORS Versus NO 6913859Y EX NK THANG KHAN HANG	MR. B CHAKRAVARTY	
17	WP(C)/2642/2025	THE UNION OF INDIA AND ORS Versus NO 691359Y EX N THANG KHAN HANG	MR. B CHAKRAVARTY	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
18	WP(C)/5116/2024	GIRISH KUMAR AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MR B SHARMA MR S SHARMA N. UDDIN M AHMED MR. M HASSAN	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) DY.S.G.I.
19	WA/145/2025	SRI MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	SC, OIL
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
20	WA/5/2025 (VOLUME I & II), FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
	WITH WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
22	WA/113/2025	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
23	WP(C)/1286/2016	SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)

24	PIL/12/2024 FIXED	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. P K TIWARI(P-1 TO 5 ,7,9,10,11) MR. R P SARMAH MR. N BARUAH (P-1 TO 5 ,7,9,10,11) MS. P DUTTA(P-1 TO 5 ,7,9,10,11) MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY(DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
25	WITH WP(C)/2700/2024	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
- FINAL DISPOSAL AT ADMISSION STAGE -				
26	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
HEARING				
27	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
28	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2704/2024 FIXED	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
2 Cont.Cas(C)/256/2025	MINAKHI BARUAH Versus NARAYAN KONWAR, IAS AND ANR	MR S BORTHAKUR MR. D GOGOI	
3 Cont.Cas(C)/257/2025	ANANTA RAM NATH AND 6 ORS. Versus DR BIJOYA CHOUDHURY AND ANR	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	
4 WP(C)/1692/2025 FIXED	MRIGANKA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. B RAHMAN	SC, SEC. EDU.
5 WP(C)/2022/2025 FIXED	MD FARHAN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
6 WP(C)/2230/2025 FIXED	SRI DIPAK KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU.
7 WP(C)/2248/2025 FIXED	SADHANA CHAUDHARI Versus THE UNION OF INDIA AND 7 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, NVS
8 WP(C)/2360/2025 FIXED	AFIYA BEGAM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9 WP(C)/2406/2025 FIXED	BIMAL KRISHNA MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, SEC. EDU. SC, K A A C SC, FINANCE
10 WP(C)/2416/2025 FIXED	JYOTSNA MAZUMDER Versus THE STATE OF ASSAM AND 6 OTHERS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, SEC. EDU. SC, K A A C SC, FINANCE
11 WP(C)/2617/2025	SRI GANESH SARMA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	SC, SEC. EDU.

12	WP(C)/2618/2025	PAVITRA CHUTIA Versus THE STATE OF ASSAM AND 8 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR P BORA MS K BORAH MR. SIDHANT DUTTA	SC, HIGHER EDU SC, DIB. UNIVERSITY
13	WP(C)/2620/2025	SANJAY BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS	MR G P BHOWMIK MR. B DEB	SC, SEC. EDU.
14	WP(C)/2628/2025	MONJIT ROY Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. M K NATH MR. S S ROY	DY.S.G.I.
15	WP(C)/2631/2025	SHAMIM AKTAR CHOUDHURY AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	WP(C)/2635/2025	MUSTAFA MAHMOOR KHAN Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	GA, ASSAM SC, SEC. EDU.
17	WP(C)/2637/2025	SAGAR CHANDA AND 12ORS Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
18	WP(C)/2638/2025	SMT JAYASHREE KALITA Versus STATE OF ASSAM AND ORS	MR. D P BORAH MR B PAUL	SC, HIGHER EDU SC, COTTON UNIVERSITY GA, ASSAM SC, AG
19	WP(C)/2640/2025	GITALI SAHARIA Versus THE STATE OF ASSAM AND ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
20	WP(C)/2643/2025	BADRUZZAMAN MIRA Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MR. K MIRA MR T GOGOI	SC, HIGHER EDU
21	WP(C)/2645/2025	SULTANA LUTFA SARKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MS A HUSSAIN DARAK ULLAH MR. M I HUDA SABRISH AHMED	SC, ELEM. EDU GA, ASSAM
22	WP(C)/2651/2025 B/O	SHIBAYAN KAR AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
23	WP(C)/2654/2025	SMT ANJANA SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH MR U GHOSH	SC, SEC. EDU.
24	WP(C)/2656/2025 B/O	DR BHRIGUPOTI HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
25	WP(C)/2665/2025 B/O	SRI SHYAMAL KRISHNA ROY Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
26	WP(C)/2667/2025	MADHABI KALITA SAHARIA Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
27	WP(C)/2668/2025	KH. MONIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN SC, SEC. EDU.	GA, ASSAM
28	WP(C)/2669/2025	ABDUS SATTAR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
29	WP(C)/2672/2025 B/O	MRS BHAGYASHREE DEKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
30	I.A.(Civil)/1316/2025 in WP(C)/1057/2024	ARCHANA PHUKON Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS M ZOMUANPUII	SC, SEC. EDU.

WITH[WP\(C\)/1057/2024](#)

ARCHANA PHUKON
Versus
 THE STATE OF ASSAM AND 3 ORS.

MR. B D KONWAR SR. ADV. SC, SEC. EDU.
 MR J SINGH
 MS V V THANYU
 MS S JAIN

ADMISSION

- | | | | | |
|----|---|---|--|---|
| 31 | WP(C)/4968/2023 | MD. HOCHANE MUBARAK
Versus
THE STATE OF ASSAM AND 5 ORS | MR. B SHARMA
MR. N J GOGOI | SC, ELEM. EDU
MR. J KALITA (R- 6)
MS. S DEB (R- 6)
SC, FINANCE |
| 32 | WP(C)/5115/2023
FIXED | SHEIKH HABIBUR RAHMAN
Versus
THE STATE OF ASSAM AND 5 ORS | MR. R SARMA
MS D DAS | GA, ASSAM
SC, SEC. EDU. |
| 33 | WP(C)/3128/2024
FIXED | DULASRWN BASUMATARY
Versus
THE STATE OF ASSAM AND 6 ORS | MR. Y S MANNAN
MR. A LAL
MS N DEKARAJA
MR A BRAHMA | SC, HIGHER EDU
MR. P K DEKA(R-7)
J U AHMED (R-5,6)
MR. P DAIMARY (R-7)
MR S A REEYAZ (R-5,6)
SC, BTC |
| 34 | WP(C)/3589/2024
B/O | PRIYANKA SAHA
Versus
THE STATE OF ASSAM AND 5 ORS | MR H K DAS
MR N K SARMA | SC, ELEM. EDU
GA, ASSAM |
| 35 | WP(C)/3887/2024
CAVT. NO.07362/024,
B/O | MAZIBAR RAHMAN
Versus
THE STATE OF ASSAM AND 7 ORS | MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA | GA, ASSAM
MR. U K GOSWAMI
MR. B SAHARIA(R-6,7)
SC, SEC. EDU.
FOR CAVEATOR |
| 36 | WP(C)/5019/2024 | JUGA SAIKIA DAS
Versus
THE STATE OF ASSAM AND 6 ORS | MR. S K SINGHA
MR. M K NEOG | SC, ELEM. EDU
SC, AG
SC, FINANCE DEPTT. |
| 37 | WP(C)/5193/2024 | KHAGEN DUTTA
Versus
THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI
MS S A KHALIFA
MS. M PHUKAN | SC, SEC. EDU.
SC, FINANCE DEPTT. |
| 38 | WP(C)/173/2025
FIXED | BOLIN DAIMARI
Versus
THE STATE OF ASSAM | MR G BORDOLOI
P BARO
N J DAIMARI | SC, ELEM. EDU
SC, SEC. EDU.
SC, BTC |
| 39 | WP(C)/1339/2025
FIXED | NEW ENGINEERING AND POLYTECHNIC
FACULTY ASSOCIATION OF ASSAM
NEPFAA
Versus
THE STATE OF ASSAM | MR. M K CHOUDHURY
MR P BHARDWAJ
MR. M SARMA
MS. ANASUYA C
MRIDUNIL M KASHYAP | SC, HIGHER EDU |
| 40 | WP(C)/1515/2025
B/O | SABIHA NAZNIN
Versus
THE STATE OF ASSAM | MR. M K CHOUDHURY
MR P BHARDWAJ
MR. M SARMA | SC, HIGHER EDU |
| 41 | WP(C)/1580/2025
FIXED | GEETA DAS
Versus
THE STATE OF ASSAM AND 7 ORS | MR. M DUTTA
MS S DEV | SC, ELEM. EDU
GA, ASSAM
SC, AG
SC, TREASURY
SC, FINANCE |
| 42 | WP(C)/2176/2025 | HAM AK COLLEGE OF MANAGEMENT
AND TECHNOLOGY
Versus
THE ASSAM SCIENCE AND TECHNOLOGY
UNIVERSITY | MR. K A MAZUMDER
MR A HAI
S A ISLAM | SC, A S T U
SC, A S T U |

WITH

[I.A.\(Civil\)/1310/2025](#)
 in WP(C)/2176/2025

- | | | | | |
|----|---------------------------------|---|---|--|
| 43 | WP(C)/2206/2025 | HAM AK COLLEGE OF MANAGEMENT
AND TECHNOLOGY
Versus
THE ASSAM SCIENCE AND TECHNOLOGY
UNIVERSITY | MR. K A MAZUMDER
MR A HAI
S A ISLAM | SC, A S T U |
| | | HAM AK COLLEGE OF ARCHITECTURE
PLANNING AND DESIGN
Versus
THE ASSAM SCIENCE AND TECHNOLOGY
UNIVERSITY AND ANRHIG | MR. K A MAZUMDER
MR A HAI
S A ISLAM | SC, HIGHER EDU
SC, HIGHER EDU
SC, HIGHER EDU |

WITH
[I.A.\(Civil\)/1328/2025](#)
in WP(C)/2206/2025

HAM AK COLLEGE OF ARCHITECTURE
PLANNEING AND DESIGN
Versus
THE ASSAM SCIENCE AND TECHNOLOGY
UNIVERSITY AND ANR

MR. K A MAZUMDER
MR A HAI
S A ISLAM

SC, HIGHER EDU
SC, HIGHER EDU

ORDERS

- 44 [WP\(C\)/7357/2018](#) BIPUL MECH
Versus
THE STATE OF ASSAM AND 7 ORS
MR. R SARMA
MR. A CHAMUAH
MS. T HAZARIKA
MR. S D ROY
MR. C P SHARMA
MS. K BARPUJARI
MR R DHAR (R8)
MR N N UPADHYAYA (R8)
MR. B B KAKATI (R8)
SC, SEC. EDU.
MR. I RASUL (R7)
- 45 [Cont.Cas\(C\)/407/2023](#) RAUNAK HUSSAIN
Versus
NARAYAN KONWAR AND 2 ORS
MR. Y S MANNAN
MS N DEKARAJA
MR. D SAIKIA (R2)
MR. D SAIKIA (R2)
MR S M T CHISTIE
MR. P K BORAH
MR. P K BORAH
MR. U SARMA (R2)
- 46 [WP\(C\)/2048/2023](#)
FIXED HEMEN THAKURIA
Versus
THE STATE OF ASSAM AND ORS.
MR. U K GOSWAMI
SC, ELEM. EDU
GA, ASSAM
- 47 [WP\(C\)/7415/2023](#)
FIXED KARIM UDDIN AHMED @ MD KARIM
UDDIN AHMED
Versus
THE STATE OF ASSAM AND 6 ORS
MR. A M S MAZUMDER
GK GOGOI
SC, ELEM. EDU
SC, SSA
- 48 [Cont.Cas\(C\)/569/2024](#) SANJIB NATH AND 2 ORS.
Versus
MAMATA HOJAI AND ANR
MR. R A CHOUDHURY
MR. R A MAZUMDER
- 49 [WP\(C\)/5032/2024](#) IMAA BISHNUPRIYA MANIPURI (IBM),
Versus
THE STATE OF ASSAM AND 5 ORS
MR. R P SARMAH
MR. D DOLEY
MS S P CHETRY
MS A DEKA
SC, ELEM. EDU
SC, SCERT, ASSAM
GA, ASSAM
MR B SINHA (R6)
MR. H ISLAM (R6)
- 50 [I.A.\(Civil\)/1525/2025](#)
in WP(C)/1664/2024 RAHILA KHATUN
Versus
THE STATE OF ASSAM
MR. A DEKA
SC, ELEM. EDU
SC, SEC. EDU.
- WITH
[WP\(C\)/1664/2024](#) WAHIDUR RAHMAN
Versus
THE STATE OF ASSAM AND 6 ORS
MR. A DEKA
SC, ELEM. EDU
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025

18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3380/2024 WITH CASE RECORD(SCANNED COPY), B/O	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	AB/221/2025 B/O	SRI AMAN KUMAR GUPTA AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAIN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM
3	Bail Appln./1540/2025 B/O	LUTFAR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN	PP, ASSAM
4	WITH Bail Appln./1539/2025	PARTHA PRATIM DAS @ MOON AND ANR Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
MOTION (BA)				
5	Bail Appln./1175/2025	MOHAMMED MOSHIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
	WITH I.A.(CrI.)/473/2025 in Bail Appln./1175/2025	MOHAMMED MOSHIN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
6	Bail Appln./1517/2025 FIXED	PRIBAL MUSHAHARY Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
7	Bail Appln./1529/2025 FIXED	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
8	Bail Appln./1569/2025	ABDUL KALAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
9	Bail Appln./1576/2025	PANKAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

10	Bail Appln./1579/2025	ASSADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N BORUAH	PP, ASSAM
11	Bail Appln./1581/2025	FAJJUL KHAN Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
12	Bail Appln./1584/2025	SRI AJIBOR ALI @ AJIBUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR M HOQUE	PP, ASSAM
13	Bail Appln./1591/2025	RATAN BARMAN @ NANTU BARMAN AND ORS Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
14	Bail Appln./1596/2025	HASINA BEGUM Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR K THAKUR MR Z RAHMAN N NATH	PP, ASSAM
15	Bail Appln./1597/2025 B/O	RAJIB UDDIN ALIAS RAJU UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN	PP, ASSAM
16	Bail Appln./1598/2025	MRIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
17	Bail Appln./1599/2025	BIRENDRA NATH SAIKIA @ BIREN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
18	Bail Appln./1601/2025	ROBICHAN ALI ALIAS RUP CHAND ALIAS ROBI CHAND ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
19	Bail Appln./1603/2025	SOMER ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	Bail Appln./1604/2025	SHYAMAL JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR. MOTION	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	PP, ASSAM
21	Crl.Pet./568/2025	SEREN JAISWAL @ SEREN KUMAR JAISWAL Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
22	Crl.Pet./569/2025	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
23	Crl.Pet./570/2025	SWAPAN MALO Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
24	Crl.Pet./571/2025 B/O	KAJI @ OMAR KAJI @ AMAR KAJI Versus THE UNION OF INDIA	MR. N J DUTTA MR A BASUMATARY	SC, NCB
25	Crl.Pet./572/2025	GAURAV PANDEY Versus THE STATE OF ASSAM AND ANR	MR. I HAQUE	SC, FOREST PP, ASSAM
26	Crl.Pet./573/2025	SHAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
27	Crl.Pet./574/2025	ABHIJIT SAHU Versus ABDUL WAHID KHAN	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A MISHRA	
28	Crl.Pet./575/2025	RABBUL ISLAM @ RABBUL HUSSAIN Versus THE STATE OF ASSAM	MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

29	Crl.Pet./576/2025	CHAMPALAL BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
30	AB/1075/2025	SAYAD ALI LASKAR Versus THE UNION OF INDIA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, DRI
31	AB/1084/2025	MD JOYNAL ALI @ JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
32	AB/1087/2025	SRI SIVA DAS Versus THE STATE OF ASSAM AND ANR	MR. P J PHUKAN MR. M C DEKA	PP, ASSAM
33	AB/1088/2025	USMAN ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
34	AB/1091/2025	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM
35	AB/1092/2025	SAIDUL ISLAM ALIAS CHAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI MR M HOQUE	PP, ASSAM
36	AB/1093/2025	JESMINA KHATOON AND 5 ORS Versus THE STATE OF ASSAM.	S K PODDAR MS. N PODDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
37	Bail Appln./428/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
38	Bail Appln./641/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	RAVI SHARMA Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
39	Bail Appln./670/2025 WITH CASE RECORD(SCANNED COPY)	RAJESH PAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
40	Bail Appln./1177/2025 FIXED	AJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
41	Bail Appln./1209/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
42	Bail Appln./1297/2025 FIXED	N HOTOLU ACHUMI Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
43	Bail Appln./1299/2025 FIXED	KHEBOTO V MURU Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
44	Bail Appln./1385/2025 WITH OFFICE NOTE, FIXED	BISWAJIT TAMULI Versus THE STATE OF ASSAM AND ORS	MR W R MEDHI MR P TALUKDAR	PP, ASSAM
45	Bail Appln./1406/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KHAJA MAINUDDIN Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
46	Bail Appln./1436/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAKIR DEWAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	Bail Appln./1437/2025 WITH OFFICE NOTE, FIXED	RAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	PP, ASSAM

48	Bail Appln./1478/2025 FIXED	MD. MOFAZEL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<u>BAIL HEARING</u>				
49	AB/457/2025 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
50	AB/859/2025 FIXED	SRI JADAB PAUL Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
51	WITH AB/804/2025 WITH OFFICE NOTE	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	RC, CBI
52	WITH AB/845/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, C B I
53	WITH AB/886/2025 WITH OFFICE NOTE	SRI SUMEN PAUL Versus THE STATE THROUGH CBI REPRESENTED BY THE RETAINER COUNSEL, CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
54	AB/881/2025 FIXED	CHAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
55	AB/890/2025 FIXED	RAJ KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. N MAHAJAN, Amicus Curiae,(R-2) PP, ASSAM
56	AB/916/2025 WITH OFFICE NOTE, FIXED	SRI PRAHLAD KONDHA Versus THE STATE OF ASSAM AND ANR	MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
57	AB/975/2025 WITH OFFICE NOTE, B/O	FOYAZ UDDIN BORBHUYAN @ FOYAZ UDDIN AHMED BORBHUYAN Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
<u>ORDERS</u>				
58	Crl.Pet./460/2025 BY SLIP	DR. SYED SAMSUZ ZAMAN @ DR SAYEED SAMSUZ ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025

16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1079/2025	MANOJ KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J GOGOI MR. BIKASH JAIN MS. S DEB	SC, PWD SC, FINANCE
2	WP(C)/1664/2025	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, WATER RESOURCE
3	WP(C)/2626/2025	SHREE SHREE BANGSHI GOPAL MANDIR AND NAMGHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P CHOUDHURY MR. S BORA MR D BARMAN N J LOUCU	GA, ASSAM SC, EXCISE DEPTT.
4	WP(C)/2641/2025	MEHERUN NESSA @ MEHERUN BEWA Versus THE UNION OF INDIA AND 7 ORS	MR. M H TALUKDAR MD. S ALOM	GA, ASSAM DY.S.G.I. SC, ECI
5	WP(C)/2657/2025	ANJU DEKA Versus THE STATE OF ASSAM AND 3 OTHERS	MD S HOQUE	GA, ASSAM SC, PWD SC, REVENUE
6	WP(C)/2661/2025	FULMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/2671/2025	VINOD KUMAR KABRA Versus THE UNION OF INDIA AND ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	SC, FOREST GA, ASSAM DY.S.G.I. SC, K A A C
ADMISSION				
8	WP(C)/5534/2020	KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR R SINGHA	GA, ASSAM SC, PWD SC, FINANCE
9	WP(C)/6449/2021 WITH LCR	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
10	WP(C)/3716/2023 FIXED	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	SC, PWD ROAD GA, ASSAM SC, REVENUE
11	WP(C)/2417/2024	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P W D SC, FINANCE

12	WP(C)/3263/2024	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/3545/2024	JAMANUL WARIS TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
14	WP(C)/3595/2024	M/S STERLING ASSOCIATE Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	SC, P H E SC, K A A C
15	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
16	WP(C)/6710/2024 B/O	BHAIRAB YADAV Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR A I TALUKDAR	GA, ASSAM SC, ELECTION COMMISSION. SC, FINANCE
17	WP(C)/601/2025 FIXED	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM(R-5) MS A DAS(R-5) MS. P BORAH(R-5)
18	WP(C)/1634/2025 FIXED	M/S B B CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. N J KHATANIAR MS. N PHUKAN	SC, FOREST GA, ASSAM SC, PCB
ORDERS				
19	Cont.Cas(C)/149/2022 B/O	AMAL BHATTACHARJEE Versus JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
20	WP(C)/8258/2022 B/O	HAFIZ SIDDIQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM
21	Cont.Cas(C)/46/2023 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1,3) MS. R B BORA(R-3) MR. S BORA (R-1) MR. S R RABHA (R-3) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1,3) D J CHAKMA (r-2)
WITH				
22	Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1,3) MS. R B BORA (R-3) MR. S BORA (R-1,3) MR. K KONWAR (R-4) MS. N BORAH(R-4) MR. A BHATTACHARJEE (R-2) MR S DUTTA(R-4) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
23	Cont.Cas(C)/121/2024	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
24	WP(C)/5101/2024 B/O	SRABONI GHOSH Versus THE HAILAKANDI MUNICIPAL BOARD AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR. A H ALAMGIR (R-5)
25	WP(C)/1925/2025 WITH OFFICE NOTE	PADMA KALITA Versus THE BTAD AND 7 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. R B GOHAIN (R-7) SC, BTC

26	WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)
27	WP(C)/2080/2025	NALINI SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM MR. N D SARMA(R-6,7) MR D MAHANTA (R-6,7)
28	WP(C)/2183/2025 CAVT. NO.030620/25,N FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN SC, PWD FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Monday, 19th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]**BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-III]****THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1377/2025 FIXED	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
2	WP(C)/1847/2025 FIXED	SMTI MONGLEMBI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R DE MS. D PATHAK	SC, HEALTH
3	WP(C)/2517/2025 FIXED	SRI SAURABH SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA	GA, ASSAM
4	WP(C)/2621/2025	RAJEN KONWAR Versus UNION OF INDIA AND 5 ORS.	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	DY.S.G.I.
5	WP(C)/2622/2025	SRI AKASH KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM DY.S.G.I.
6	WP(C)/2629/2025	AJOY CHANDRA RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR. A DAS	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
7	WP(C)/2632/2025	ABDUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM
8	WP(C)/2639/2025	TANMOY SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/2653/2025	TIRTHA NATH HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, FISHERY
10	WP(C)/2662/2025	SMTI GAYATRI GOALA Versus THE UNION OF INDIA	MS D CHAUDHURY MR A K PAUL	DY.S.G.I.
11	WP(C)/2666/2025	ARUP SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	SC, A G V B

ADMISSION

12	WP(C)/1462/2023	MADHU DEKA AND 7 ORS Versus THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE
13	WP(C)/2074/2023	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM SC, PWD
14	WP(C)/3982/2023	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
15	WITH WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
16	WP(C)/1654/2024 B/O	DELOWARA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	WP(C)/3656/2024	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
18	WP(C)/7025/2024	TUNU BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG MR. S K MEDHISC, AG (A AND E) SC, SOIL CONSERVATION DEPTT. SC, FINANCE DEPTT.
19	WP(C)/960/2025	KANESWARI CHANGMAI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	MR. H R KHAN (R-8) GA, ASSAM MR. N ISLAM(R-8) MS. N GOSWAMI(R-8) SC, FINANCE DEPTT.
ORDERS				
20	WP(C)/1754/2015	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
21	Cont.Cas(C)/637/2024	ON THE DEATH OF PRADIP KUMAR GHOSH, HIS LEGAL HEIR SMT. NANDITA GHOSH Versus P. ASHOK BABU, IAS AND 2 ORS.	MR S SARMAH	MR. B GOGOI (R-2) MR P NAYAK(R-2) MR D DEKA (R1) MR A CHALIHA(R-2)
22	WP(C)/1201/2025	SRI SRIMAL SARKAR Versus THE UNION OF INDIA AND 8 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2614/2025	RENUKA KHATUN ALIAS INUK BEGUM ALIAS RENUKA BIBI Versus THE UNION OF INDIA AND ORS	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2 WP(C)/2627/2025	MUSSTT NAJIMA BEGUM ALIAS NAZIMA BEGUM Versus THE UNION OF INDIA AND ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/2646/2025	MD HAKIM ALI ALIAS HAKIMUDDIN Versus THE UNION OF INDIA AND ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4 WP(C)/2647/2025	MUSSTT JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5 WP(C)/2648/2025	KAYEM UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A MISHRA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6 WP(C)/2650/2025	SONA MIA @ SONA MIAH Versus UNION OF INDIA AND 5 ORS.	MD A ALI MR N ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7 WP(C)/2655/2025	KAPASHI BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8 WP(C)/2659/2025	MD ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

9	WP(C)/426/2018 WITH LCR	ROHI DAS RAY Versus UNION OF INDIA	MR. A R SIKDAR MR. A ALI	ASSTT.S.G.I.
10	WP(C)/3068/2018 WITH LCR	BHASHAN ALI @ MD. BHASHAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED S Z AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3326/2018 WITH LCR	JUBEDA BEGUM @ JUBEDA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3999/2018 WITH LCR	ABDUL KADDUS Versus UNION OF INDIA AND 7 ORS.	MR. N ISLAM MR A MOTALIB MR. K MIRA MS. L WAJEEDA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5220/2018 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR A N AHMED F ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5232/2018 WITH LCR	MAJIBUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5465/2018 WITH LCR	HANNAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/5755/2018 WITH LCR	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	J ISLAM MR. M R KHANDAKAR	SC, NRC (R6) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
17	WP(C)/5756/2018 WITH LCR	SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P SHARMAH MRS H M PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/5778/2018 WITH LCR	HAWYA @ HAoba Versus THE UNION OF INDIA AND 8 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS. P BARMAN MS. L BAILUNG	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/5908/2018 WITH LCR	KADER ALI Versus UNION OF INDIA AND 6 ORS.	MR J K PARAJULI MR. K LAHKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/6155/2018 WITH LCR	SANOWARA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/6299/2018 WITH LCR	RAJAB ALI @ RAJAT ALI AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/242/2019 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
23	WP(C)/261/2019 WITH LCR	MALMASA KHATUN @ MALMSA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/312/2019 WITH LCR	SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/6987/2024 WITH LCR, B/O	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/511/2025 WITH LCR, B/O	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/1304/2025 WITH LCR, FIXED	SUKURJAN NESSA ALIAS SUKURON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
28	WP(C)/2155/2025 FIXED	REETAM SINGH Versus THE STATE OF ASSAM AND 13 ORS	MS. M DEV	GA, ASSAM
ORDERS				
29	Review.Pet./45/2020 IN WP(C) 227/18 (D/O)	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	I.A.(Civil)/3691/2023 WITH LCR in WP(C)/6180/2023	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6180/2023	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	Review.Pet./66/2024 IN WP(C) 4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

32	WA/159/2024 CAVT. NO.04222/024, WITH OFFICE NOTE	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
33	WITH WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	WITH I.A.(Civil)/1541/2024 in WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
34	I.A.(CrI.)/307/2024 BY SLIP in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023 WITH LCR	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
36	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR	PP, ASSAM
37	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
38	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
39	I.A.(CrI.)/954/2024 WITH LCR 5 FILES. P.B-2. FIXED. in CrI.A./259/2023	NABI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR.	MS S S ZIA MS S S ZIA	PP, ASSAM
	WITH CrI.A./259/2023	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MR P KATAKI (P-2) MR. I A HAZARIKA (P-2) MRS R BEGUM MS. C CHOUDHURY MR. V A CHOWDHURY MS S S ZIA (P-2)	PP, ASSAM

40	WITH Crl.A./255/2023 10 Y 8 M 18 D	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
41	I.A.(Civil)/805/2025 WITH LCR, FIXED in WP(C)/252/2025 WITH WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR	DY.S.G.I.
		PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MR. R ALI MR H A AHMED MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING				
42	WA/59/2023 PART-HEARD, FIXED	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
43	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
44	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
45	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
46	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
47	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
48	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
49	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
50	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
51	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
52	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM

53	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
54	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
55	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
56	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
57	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
58	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
59	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
60	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
61	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
62	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
63	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM

64	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
65	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
66	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
67	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
68	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
69	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
70	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
71	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
72	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
73	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
74	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
75	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
76	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

77	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
78	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
79	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
80	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
81	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
82	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
83	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
84	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
85	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
86	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
87	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
88	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
89	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

90	WP(C)/4927/2020 WITH LCR, FIXED	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
91	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4763/2016 CAVT. NO. 821/16	GAURANGTARI FESKARMARU M.E. MADRASSA and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.H R A CHOUDHURY GA, ASSAM MR.F U BORBHUIYA SC, ELEMENTARY EDUCATION MR. I U CHOWDHURY (R-7) FOR CAVEATOR
	WITH I.A.(Civil)/2133/2017 in WP(C)/4763/2016	GAURANGTARI FESKARMARU M.E. MADRASSA and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.H R A CHOUDHURY GA, ASSAM MR.F U BORBHUIYA SC, ELEMENTARY EDUCATION FOR CAVEATOR
2	WP(C)/7627/2017	SURAIYA BEGUM and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
	WITH WP(C)/4777/2017	AKHIM GOGOI and 9 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	SC, EDUCATION SC, FINANCE
4	WP(C)/7859/2018	FARUK AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. M SHAH	SC, HIGHER EDU MR. D CHAKRABARTY (R5) MS. M CHAKRABORTY (R5)
5	WP(C)/7952/2018	ABDUL JUBBAR AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
6	WP(C)/8093/2018	BABUL CH. SARMA AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
7	WP(C)/8124/2018	RAJIB BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR. M DEWAN	SC, ELEM. EDU
8	WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS

	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
9	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
10	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
11	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
12	WP(C)/1956/2020	ROBIUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU MR. J AHMED, (R-5) MS. R CHOUDHURY MR D. CHAKRABORTY
13	WP(C)/4584/2020 FIXED	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, SSA SC, SSA
14	WP(C)/3849/2021	SANJOY KUMAR DUTTA AND 17 ORS Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. P N GOSWAMI MS. S CHUTIA MR. I KALITA MR. K P PATHAK	MR. I CHOWDHURY SR ADV MR. B K DAS MR K CHOUDHURY MR. S P SHARMA MR B CHOUDHURY MR H P GUWALA MR S DIFUSA MR N RAY
15	WP(C)/378/2023	PRAKASH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
16	WP(C)/1194/2023	SHAHZAMAL SHEIKH @ MD. SHAHJAMAL SK. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
17	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
18	WP(C)/2909/2023 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
19	WP(C)/3278/2023	ARUN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
20	WP(C)/3878/2023	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC, HIGHER EDU MR. A SARMA (R-3) MR. M HUSSAIN (R-3) MR. K KALITA (R-3) MS G SWAMI (R-3)

21	WP(C)/3924/2023	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. (R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
22	WP(C)/4208/2023 B/O	PRADIP SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
23	WP(C)/4407/2023	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
24	WITH WP(C)/4268/2023	RATAN LAL NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
25	WP(C)/653/2024	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
26	WP(C)/1590/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
27	WITH WP(C)/4819/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MS A AFREEN MR. S A CHOUDHURY	GA, ASSAM
28	WP(C)/2165/2024 FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
29	WP(C)/3533/2024	SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S BISWAS MR. S DUTTA MR S DUTTA MS D DEVI	SC, HIGHER EDU MR. P HAZARIKA(R-3,4) MR. P K MUNIR(R-3,4) MR. H S BORAH (R-3,4)
30	WP(C)/4418/2024	GAKUL BARMAN AND 7 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, BTC
31	WITH WP(C)/5010/2024	MD. JAKIR HUSSAIN AND 5 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, BTC
32	WP(C)/4757/2024	BASUDEV BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM
33	WP(C)/4829/2024	MINAKSHI KAKATI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM SC, FINANCE
34	WP(C)/5553/2024 FIXED	IKABAL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	SC, ELEM. EDU SC, SSA
35	WP(C)/5562/2024	MANIK TERON Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR C BARUAH SC, AG (A AND E) MR. C S HAZARIKA GA, ASSAM MR. R DHAR MR P NAYAK SC, SERICULTURE SC, FINANCE DEPTT.

36	WP(C)/5814/2024	TIKEN CH RAY AND 79 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, FOREST GA, ASSAM SC, BTC SC, FINANCE
37	WP(C)/5937/2024	DEV KUMAR CHOUDHURY @ DEVA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	SC, A.H and V. DEPT.
38	WP(C)/6385/2024	NABA KRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
39	WP(C)/6622/2024 FIXED	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
40	WP(C)/104/2025	KASHIM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR. B. KAUSHIK, SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, PENSION
41	WP(C)/691/2025	KOBITA KAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	GA, ASSAM
42	WP(C)/855/2025	GO- 4005W SRI KRISHNA KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	DY.S.G.I. SC, UPSC
43	WITH WP(C)/877/2025	GO-3976P SRI VINAY SINGH Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	DY.S.G.I. SC, UPSC
44	WP(C)/1379/2025	FORCE NO. 831241604 SRI DEBA JYOTI BORA Versus UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. B DEKA (R-1,2,3,4) DY.S.G.I.
ORDERS				
45	Cont.Cas(C)/70/2018	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
46	Cont.Cas(C)/124/2018 WITH Review.Pet.89/2017 Review.Pet.100/2016 WP(C) 349/2009 WP(C) 2567/2010 WP(C) 3286/2014 WP(C) 4054/2006 WP(C) 4433/2001 (ALL D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
47	Cont.Cas(C)/225/2022 FIXED	DIPALI PATHAK Versus M S MANIVANNAN AND ANR	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI (R-1) MR S DAS
48	Cont.Cas(C)/125/2023	KHAGEN SAIKIA Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
49	WITH Cont.Cas(C)/116/2023	MOHENDRA MOHAN SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)

50	WITH Cont.Cas(C)/117/2023	RATUL SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
51	WITH Cont.Cas(C)/118/2023	SISURAM BORAH Versus DR. J. B. EKKA AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
52	WITH Cont.Cas(C)/124/2023	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
53	Cont.Cas(C)/431/2023 B/O	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR S M T CHISTIE
54	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIANR MR. U SARMA
55	WP(C)/4505/2023 B/O	MADHUMITA DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA	SC, SEC. EDU. SC, FINANCE
56	Cont.Cas(C)/240/2024 B/O	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
57	Cont.Cas(C)/281/2024 FIXED	FAZAL ALI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
58	Cont.Cas(C)/294/2024 B/O	FARUQUE AHMED LASKAR AND 6 ORS Versus NARAYAN KONWAR	MR. H A LASKAR MS D DUTTA A. H. AHMED	
59	Cont.Cas(C)/575/2024 B/O	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	MR. D SAIKIA (R-1) MR S NEOGI(R-1) MR S M T CHISTIE(R-1)
60	Cont.Cas(C)/681/2024 B/O	SADIA BEGUM LASKAR Versus NISARG HIVARE, I.A.S. AND ANR.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	MR. D NATH (R-1)
61	WP(C)/5364/2024 B/O	SMT. RANJANI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, FINANCE
62	Cont.Cas(C)/120/2025	BASHAB DAS Versus SRI NARAYAN KONWAR	MR. M NATH MR. D P BORAH MR U GHOSH	

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/61/2022 8 Y 12 M 0 D :WITH CRLA(J)/53/2016 (D/O). WITH PAPERBOOK- 2 VOL.	BINU MAHATO Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
2	CRL.A(J)/39/2025	MONESWAR SWARGIARY Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/46/2025	SRI SUNIL TAPPO Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
4	CRL.A(J)/53/2025	DIPANKAR GOHAIN Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI FOR LEGAL AID	PP, ASSAM
ORDERS				
5	W.P.(CrI.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
6	I.A.(CrI.)/610/2023 WITH LCR 7 FILES. in CrI.A./256/2023 WITH CrI.A./256/2023	SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM,	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
		SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
7	CrI.A./23/2024 WITH OFFICE NOTE	RAJIB BANIK Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
8	CrI.A./235/2024 WITH LCR 4 FILES WITH I.A.(CrI.)/694/2024 in CrI.A./235/2024	KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM
		KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM

9	I.A.(CrI.)/987/2024 in CrI.A./340/2024 WITH CrI.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI MR S BORTHAKUR MR S BORTHAKUR MR. D SARMAH MR. D GOGOI S. J. SAHARIAH B. D. KAKATI MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM MS. D GHOSH (R-2) MR. M AHMED (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
10	Cont.Cas(C)/5/2025 FIXED. PERSONAL APPEARANCE AT 10.30 AM.. WITH	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
11	Mat.App./20/2024 WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR MR. P MAJUMDAR
12	CrI.A./80/2025 WITH LCR 4 FILES. WITH I.A.(CrI.)/216/2025 in CrI.A./80/2025	SAHABUDDIN AHMED @ JUN AHMED AND ANR Versus THE STATE OF ASSAM SAHABUDDIN AHMED @ JUN AHMED AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/341/2025 WITH LCR 3 FILES. P.B-2. FIXED. in CrI.A./16/2024 WITH CrI.A./16/2024	PUNI RAM NATH ALIAS KONIRAM NATH Versus THE STATE OF ASSAM PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR A ATREYA MS. C KALITA MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
14	I.A.(CrI.)/420/2025 FIXED. in CrI.A./3651/2025 WITH CrI.A./3651/2025 (Filing Number)	SUNIRAM HEMBROM Versus THE STATE OF ASSAM SUNIRAM HEMBROM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY IMRAN UDDIN CHOWDHURY	PP, ASSAM PP, ASSAM
15	I.A.(CrI.)/487/2025 WITH LCR 6 FILES. B/O. in CrI.A./63/2025 WITH CrI.A./63/2025	ASHIRON NESSA @ ASIRAN NESSA Versus THE STATE OF ASSAM ASHIRON NESSA @ ASIRAN NESSA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI MISS R A CHOUDHURY MR. K A MAZUMDER MR E AHMED MR A HAI MISS R A CHOUDHURY	PP, ASSAM PP, ASSAM

16	I.A.(CrI.)/490/2025 in CrI.A./4408/2025	RINAMONI SAIKIA Versus SUNIL BORAH AND 2 ORS	MR. U CHOUDHURY FOR LEGAL AID
	WITH CrI.A./4408/2025 (Filing Number)	SMTI RINAMONI SAIKIA Versus SRI SUNIL BORAH	UJJAL CHOUDHURY

HEARING

17	CRL.A(J)/93/2020 5 Y 5 M 28 D :WITH LCR 5 FILES. P.B-2.	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
18	CRL.A(J)/100/2020 7 Y 0 M 16 D :WITH LCR 4 FILES. P.B-2.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
19	Mat.App./34/2024 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	MD KHAN MR. R AHMED
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/65/2019 FIXED	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
2 Cont.Cas(C)/546/2019	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	MR. B GOGOI SC, HEALTH
3 Review.Pet./116/2022 IN WP(C)/1531/2020 (D/O)	THE MANAGING DIRECTOR Versus THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MD S HOQUE (R-1)
4 Cont.Cas(C)/155/2023 FIXED	DR. BHABEN CHOUDHURY Versus A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	MR. B GOGOI SC, HEALTH AND F W
5 Cont.Cas(C)/382/2023 FIXED	DR. KUMARENDRA NATH Versus AVINASH P JOSHI AND ANR	MR. S SAIKIA	MR D DEKA (R2)
6 Cont.Cas(C)/349/2024 FIXED	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
7 Cont.Cas(C)/453/2024	BIPUL DEKA Versus SHRI AKASH DEEP	MR H GUPTA MR Y. BARBHUIYA	MR. D SAIKIA (R-1) MS. R B BORA(R-1) MR. S BORA(R-1)

8	WP(C)/634/2024	JAYA SHARMA Versus UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA	MR. P J SAIKIA, SR. ADV(R-1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHIDC
9	WP(C)/4094/2024 B/O	MORJIYANA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
10	WP(C)/6132/2024	GITUMANI ADHIKARY Versus THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
11	WP(C)/6583/2024 FIXED	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM (R-4) MR A CHAKRABORTY MR R ISLAM MR. A PHUKAN S K DAS (R-4) SC, GAD N ALOM (R-4)
12	WITH WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4) SC, GAD
13	I.A.(Civil)/1458/2025 in WP(C)/820/2023	KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4)
	WITH WP(C)/820/2023	KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM, MR. T.C. CHUTIA (R-1& 2) MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4)
14	I.A.(Civil)/1482/2025 in WP(C)/6545/2023	DR PAWAN SWARNAKAR LEGAL HEIRS OF THE DECEASED WRIT PETITIONER IN HIS PLACE A) SMTI RIMZIM SWARNAKA Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD	GA, ASSAM SC, HEALTH
	WITH WP(C)/6545/2023	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG MR R DHAR SC, HEALTH
	WITH I.A.(Civil)/2440/2024 in WP(C)/6545/2023	DR. PAWAN SWARNAKAR, Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
15	WP(C)/889/2020 WP(C) 3920/2017 (D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
16	WP(C)/5935/2022	JAHANARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH
17	WP(C)/8284/2022	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
18	WP(C)/4585/2023	KISHOK TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, PWD SC, FINANCE

19	WP(C)/4828/2023	BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
20	WP(C)/7493/2023	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE	SC, APDCL
21	Arb.P./51/2024	M/S UTTAR PRADESH RAJKIYA NIGAM NIRMAN LTD Versus HEAD QUARTERS, CCE (ARMY) NO 1 DINJAN	MR. S P SHARMA K AHMED	MRS. A GAYAN (C.G.C.)
22	Arb.P./52/2024	PRAVANJAN GUHA AND ANR Versus SMTI KUMKUM GUHA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR S MUKTAR
23	WP(C)/707/2024 B/O	SHIKHA DAS @ SIKHA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
24	WP(C)/3941/2024 FIXED	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
25	WP(C)/6320/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM MR A HUSSAIN (R-6) MS M BEGUM (R-6) SC, REVENUE
26	WP(C)/7080/2024	PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	MS. B SARMA (C.G.C) DY.S.G.I.
27	WP(C)/808/2025	LALREMZOVI BIATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.
28	WP(C)/1697/2025	SARALA HAZARIKA Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
29	WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
30	WP(C)/4287/2017	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
31	WP(C)/1602/2019	SANDEEP KUMAR Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.
32	WP(C)/6007/2019	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.

33	WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
34	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
35	WP(C)/1403/2022	PROBUDH CH. HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH SC, PWD ROAD
36	WP(C)/5439/2022	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	
37	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
38	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
39	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
40	WP(C)/7239/2022	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
WITH				
41	WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
42	WP(C)/3599/2023	BIJIT CHAKRAVORTY Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, FINANCE DEPTT.
43	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
44	WP(C)/6506/2023	ABU AHMED NURUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC
WITH				
I.A.(Civil)/3469/2023 in WP(C)/6506/2023		ABU AHMED NURUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, APSC

45	WITH WP(C)/6465/2023	NEELIM PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU MS. D R BASUMATARY	SC, APSC SC, PWD
46	Arb.P./32/2024 FIXED	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
47	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
48	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
49	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
50	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
51	WP(C)/1122/2024	NO.S/355263 WARRANT OFFICER/CIPHER OM PRAKASH Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
52	WP(C)/4166/2024	ASHOK SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA	MRS S BARUAH (CGC) MRS S BARUAH (CGC) DY.S.G.I.
53	WP(C)/4451/2024	ARPANA SARMAH Versus THE ELECTION COMMISSION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MS. B S GOYAL(R-7) GA, ASSAM MR I RAFIQUE(R-6) MRS S A CHOUDHURY (R-6) MR. A J HAZARIKA MS. N RAJMEDHI(R-7) MS. P N SUMI(R-7) MS A AFREEN(R-6) MS B CHAUHAN (R-7) SC, ECI SC, REVENUE
54	Arb.P./1/2025 B/O	SANDEEP KUMAR NAHATA Versus PRAVEEN KOTHARI	MR G N SAHEWALLA MR. O P BHATI MR T C DAS MR. P SARMA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. A DHAR MD F FARIDI S KACHARI
55	WP(C)/692/2025	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH
56	WP(C)/1061/2025	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R-1,2,3) SABNAM AHMED (R-1,2,3)
	WITH I.A.(Civil)/840/2025 in WP(C)/1061/2025	THE ASSAM STATE WAREHOUSING Versus NABAJYOTI MISHRA	SABNAM AHMED	MR. C BHATTACHARYYA

HEARING

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1593/2025	KESHAB BARMAN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
MOTION				
2	Tr.P.(Crl.)/22/2025 B/O	MD SAJAHAN ALI @ SRI SAJAHAN @ MR SAHJAHAN ALI Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM PP, A P
3	Tr.P.(Crl.)/23/2025	ABZAL HUSSAIN BARBHUYAN Versus SABINA BEGOM BARBHUIYA	G UDDIN MR H I CHOUDHURY P ADHIKARI	
4	Crl.Rev.P./174/2025	MWIKHWM OWARY Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Crl.Rev.P./175/2025	REZA HAIDER Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
6	Crl.Rev.P./176/2025	SMTI ARPITA BANIK Versus PANKANJ GHOSH AND 2 ORS.	MR. I ALAM MR. T SK	
7	Crl.Rev.P./177/2025	BISWAJIT SARMA Versus MAYURI GOSWAMI @ RIJU GOSWAMI	MR P SHARMAH MR G DEKA	
8	Crl.Rev.P./178/2025	LAKHIMI GOGOI DEKA Versus PANKAJ SADHANI DHAR	MR. R C SAIKIA MS. K SAIKIA MS M M DAS R BHARALI	
9	AB/1077/2025	RAM PARBESH CHAUHAN @ RAM PRASAD CHAUHAN AND ANR. Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI S BARBHUYAN	PP, ASSAM
10	AB/1086/2025	MR RAHUL RABHA Versus THE STATE OF ASSAM	MR I S MAZUMDAR MISS. R. DAS	PP, ASSAM
11	AB/1095/2025	POOJA KUMARI @ PUJA BISWAKARMA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. R RABHA	PP, ASSAM

ADMISSION

12	Crl.Pet./786/2021 FIXED	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
13	Crl.Pet./10/2022 FIXED	ANINDITA DUTTA AND ANR Versus HAMANTA DAS	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. S C BISWAS MR. D BANIA MR. P S BISWAS MS. R DEVI
14	Crl.Rev.P./127/2022 WITH LCR 1 FILE	REHENA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	MR. P DEKA (R-2) MR. A CHETIA (R-2) MR. A PHUKAN (R-2) MR. A DAS (R-2) PP, ASSAM
15	Crl.Rev.P./165/2023 WITH LCR 2 FILES	BARNALI TALUKDAR Versus DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	MR. P K MAZUMDAR
16	Crl.Pet./12/2024 WITH LCR 1 FILE, FIXED	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
17	WITH Crl.Pet./13/2024	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
18	Crl.Pet./78/2024 WITH LCR 1 FILE(SCANNED COPY)	HAFIZUR RAHAMAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) PP, ASSAM
19	Crl.A./292/2024 WITH OFFICE NOTE, LCR 1 FILE	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
20	Crl.Pet./516/2024 FIXED	M/S BHARAT PARENTERALS LIMITED AND 2 ORS Versus UNION OF INDIA AND 8 ORS	MR. S C BISWAS MR. A K DAS	MR. K K PARASAR (R-1)
21	Crl.Pet./532/2024 WITH LCR 2 FILES(SCANNED COPY)	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
22	Crl.Pet./583/2024	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	MR. S J SARMAH (R-2) MR. G G GOGOI (R-2) PP, ASSAM
23	Crl.Pet./963/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	BIJAY KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR. I A TALUKDAR (R-2) PP, ASSAM
24	Crl.Pet./1110/2024	IBRAHIM ALI BHUYAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	K U AHMED (R-2, 3) MR. S U AHMED (R-2, 3) PP, ASSAM
25	Crl.Pet./1366/2024	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
26	Crl.Rev.P./128/2025 (PERSONAL APPEARANCE), FIXED	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN	MR. S A AHMED	MR. R ALI MR. H A AHMED
27	Crl.A./154/2025 B/O	DIBAKAR BARUAH ALIAS BORUAH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM

	WITH I.A.(CrI.)/432/2025 in CrI.A./154/2025	DIBAKAR BARUAH ALIAS BORUAH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
28	CrI.A./163/2025	MD AMIR ALI Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR A RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/450/2025 in CrI.A./163/2025	AMIR ALI Versus THE STATE OF ASSAM,	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR A RAHMAN	
29	CrI.A./168/2025	SORHAB ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
30	WITH CrI.A./169/2025	ANOWAR HUSSAIN ALIAS ANOWAR BEPARI ALIAS ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
31	CrI.A./172/2025	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	WITH I.A.(CrI.)/482/2025 in CrI.A./172/2025	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
32	CrI.A./174/2025	AFAZ ALI Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	PP, ASSAM
	WITH I.A.(CrI.)/488/2025 in CrI.A./174/2025	AFAZ ALI Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	PP, ASSAM
33	CrI.A./175/2025	XXXXX Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
34	CrI.Pet./264/2025 WITH LCR 1 FILE(SCANNED COPY)	SRI RAFIKUL ISLAM, Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
BAIL HEARING				
35	AB/2586/2024 FIXED	RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/1002/2024 PART-HEARD, FIXED in CrI.Pet./557/2024 WITH CrI.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
37	CrI.Pet./364/2019 B/O	SAUMENDRA SARMAH Versus RUMI SHARMA ANOWAR HUSSAIN @ BUBUL Versus THE STATE OF ASSAM AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR F K R AHMED MR J UDDIN	MR. A SARMAH MS. N KALITA MS. M MEDHI PP, ASSAM
38	CrI.Pet./693/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM

39	WITH Crl.Pet./112/2022	YOUDHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
40	WITH Crl.Pet./316/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
41	CRL.A(J)/120/2023 WITH LCR 5 FILES, OFFICE NOTE	ARUN GOWALA Versus THE STATE OF ASSAM		PP, ASSAM
42	Cont.Cas(C)/54/2024	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), Versus RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
43	WITH I.A.(Civil)/692/2024 in CRP/98/2022 (D/O)	M/S ATM CARGO MOVERS (R) Versus M/S BIJOY KUMAR AGARWAL AND SONS (HUF)	MR. K D CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA
44	WITH Review.Pet./2150/2024 (Filing Number)	M/S ATM CARGO MOVERS (R) Versus M/S BIJOY KUMAR AGARWAL AND SONS (HUF B)	MR. K D CHETRI	
45	Crl.A./241/2024 WITH LCR 3 FILES, P.B.-1	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM	MR. T DEURI, (AMICUS CURIAE,R2) PP, ASSAM
	WITH I.A.(Crl.)/917/2024 in Crl.A./241/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN	MR. T DEURI, (AMICUS CURIAE,R2) PP, ASSAM
46	Crl.A./264/2024 WITH LCR 4 FILES, OFFICE NOTE	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/785/2024 in Crl.A./264/2024	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
47	Crl.Pet./758/2024	NABA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B HALDAR MS. P GHOSH MS S. BASAK	MS. P. KALITA (R-2) PP, ASSAM
48	Crl.Pet./1561/2024 WITH LCR 1 FILE(SCANNED COPY)	DEBRAJ DAS Versus NAMITA DAS AND ANR.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
49	I.A.(Crl.)/16/2025 WITH LCR 3 FILES, OFFICE NOTE in Crl.A./11/2025	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
	WITH Crl.A./11/2025	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
50	Tr.P.(Crl.)/18/2025 FIXED	SRI KHANJIT DAS @ HONJIT DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM GA, AP

51	Crl.L.P./23/2025 in Crl.A./3934/2025	SANTOSH AGARAWL @ SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS WITH Crl.A./3934/2025 (Filing Number) WITH I.A.(Crl.)/480/2025	SANTOSH AGARWAL ALIAS SANTOSH KMAR AGARWLA Versus THE STATE OF ASSAM AND ORS SANTOSH AGARWAL @ SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MR M AHMED	PP, ASSAM
52	I.A.(Crl.)/475/2025 B/O in I.A.(Crl.)/475/2025 WITH Crl.A./171/2025	SUNIL PASWAN @ SULENDRA PASWAN Versus THE STATE OF ASSAM AND ANR SUNIL PASWAN @ SULENDRA PASWAN Versus THE STATE OF ASSAM AND ANR	MS. K JAIN	PP, ASSAM	
54	I.A.(Crl.)/483/2025 B/O in Crl.Pet./368/2025 WITH Crl.Pet./368/2025	SRI MANISH SHROFF AND ANR Versus ASOMI INDUSTRIES PVT LTD AND ANR SRI MANISH SHROFF AND ANR Versus ASOMI INDUSTRIES PVT LTD AND ANR	MR. K KALITA MS. H BEGUM MR. K KALITA MS. H BEGUM		
55	I.A.(Crl.)/494/2025 in CRL.A(J)/4208/2025 WITH CRL.A(J)/4208/2025 (Filing Number) WITH I.A.(Crl.)/4209/2025 (Filing Number)	AJAY ROBIDAS @ AJAY ROBI DAS Versus THE STATE OF ASSAM AND ANR. AJAYROBI DAS ALIAS AJAY ROBI DAS Versus THE STATE OF ASSAM AJAY ROBIDAS ALIAS AJAY ROBI DAS Versus THE STATE OF ASSAM	MS S MEDHI Anowar Hussain Anowar Hussain	PP, ASSAM	
HEARING					
56	Crl.Pet./305/2019 FIXED	RAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. M HUSSAIN	MR. N H BARBHUIYA (R2,R3) MS N J BEGUM (R2,R3) PP, ASSAM	
57	Crl.Rev.P./208/2024 WITH LCR 8 FILES, B/O	LONGKI RONGPI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025

11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6331/2022	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
	WITH I.A.(Civil)/1127/2025 in WP(C)/6331/2022	THE AXOM SARBA SIKSHA ABHIJAN MISSION Versus BINOD KARMAKAR AND ORS	MR K K MAHANTA (Sr. Advocate) MR P NAYAK MS. A BORTHAKUR MS P BARUAH	MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma
2	RSA/39/2025 CAVT. NO.02242/025,	RADHA RANI DAS AND 3 ORS Versus ASHISH MAZUMDAR AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI FOR CAVEATOR
	WITH I.A.(Civil)/1263/2025 in RSA/39/2025	RADHA RANI DAS AND ORS Versus ASHISH MAZUMDAR	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI
MOTION (BA)				
3	Bail Appln./1600/2025	RAFIQUL HOQUE ALIAS MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
MOTION				
4	CRP/59/2025	MD. TAFIJUDDIN ALI Versus MD. MASHER ALI AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
5	CRP(IO)/167/2025	MD. MANSUB ALI AND ANR Versus MD. BABUR ALI AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS	
6	CRP(IO)/174/2025	THE ASSAM TRIBUNE Versus M/S POPULAR ADVERTISING	MR G BAISHYA K BANIK	
7	CRP(IO)/175/2025	NARAYAN RAJBONGSHI Versus MAHENDRA MAZUMDER AND 2 ORS.	MR R K MOUR MR P DAS MS N BARUAH K MAINUDDIN	

8	CRP(IO)/178/2025	SMT RAKHI SAIKIA @ RAKHI SAIKIA MUKHARJEE Versus SMT. KANAKLATA MUKHARJEE AND ANR	MR. A SATTAR S CHOUDHURY	
9	CRP(IO)/179/2025	JAMIL AKHTER HUSSAIN AND 6 ORS. Versus RENU BEGUM AND 7 ORS.	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN MR A AHMED	
ADMISSION				
10	WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR A CHALIHA MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
WITH				
11	Cont.Cas(C)/166/2024	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
12	WP(C)/5796/2023 PART-HEARD	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
13	CRP/188/2018 FIXED	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus KAMAL CHANDRA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R4-R7, R9) MR. A K GUPTA (R4-R7, R9) MS M NIROLA (R4-R7, R9)
WITH				
14	CRP/193/2018	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus TARUN CHANDRA GOGOI AND 14 ORS. (C)	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R1, R4, R5, R7, R9) MR. A K GUPTA (R1, R4, R5, R7, R9) MS M NIROLA (R1, R4, R5, R7, R9)
WITH				
15	CRP/3/2019	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. Versus NILIMA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. B P BORAH (R11) MR P J DUTTA (R11) MR R S RONGHANG (R11)
16	RFA/16/2025 CAVT. NO.01672/025, FIXED	JAIFAR ALI LASKAR @ BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED FOR CAVEATOR
WITH				
	I.A.(Civil)/886/2025 in RFA/16/2025	JAIFAR ALI LASKAR ALIAS BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	
17	RFA/27/2025	SRI TAPAN BAROI Versus SMT REKHA AGARWAL AND ANR	MR. A GANGULY MR. A DHANUKA	
18	Mat.App./31/2025	XXXXXXX Versus XXXXXXX	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	
19	MACApp./184/2025	UNITED INDIA INSURANCE COMPANY LIMITED Versus RINA ENGHIPI	MR. K K BHATTA	
WITH				
	I.A.(Civil)/1523/2025 in MACApp./184/2025	UNITED INDIA INSURANCE COMPANY LIMITED Versus RINA ENGHIPI AND 3 ORS.	MR. K K BHATTA	

20	MACApp./186/2025 WITH I.A.(Civil)/1524/2025 in MACApp./186/2025	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus MARIYAM BEGUM 3 ORS ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus MARIYAM BEGUM AND 3 OTHERS	MR T KALITA MR. A KAKATI MR T KALITA MR. A KAKATI	
21	MACApp./190/2025 WITH I.A.(Civil)/1539/2025 in MACApp./190/2025	UNITED INDIA INSURANCE CO. LTD. Versus JAHIDA AHMED AND 4 ORS UNITED INDIA INSURANCE CO. LTD. Versus JAHIDA AHMED AND 4 ORS	MRS L SHARMA MR. K K BHATTA MRS L SHARMA MR. K K BHATTA	
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./903/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR KUTUB ALI MD S ALI MR M RAHMAN	SC, NCB
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
23	RSA/72/2025 WITH I.A.(Civil)/1540/2025 in RSA/72/2025	ABDUL MANNAN AHMED Versus MOINUL HOQUE ABDUL MANNAN AHMED Versus MOINUL HOQUE	K U AHMED MR. S AHMED K U AHMED MR. S AHMED	
<u>ORDERS</u>				
24	Cont.Cas(C)/532/2024 PART-HEARD, FIXED WITH WP(C)/3093/2024	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S BEGUM MR. R ISLAM S HOQUE	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MR. U SARMA(R-1) MR B KAUSHIK(R-2) MR A CHALIHA GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
26	CRP(IO)/89/2025 CAVT. NO.012620/25,N PART-HEARD, FIXED	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR A CHOWDHURY (R-1) FOR CAVEATOR MR. A DEKA
27	CRP(IO)/368/2024	HINDUSTAN CONSTRUCTION COMPANY LTD. AND 4 ORS Versus LAHOTY BROTHERS PRIVATE LIMITED	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. S K SINGH	B SAHA
28	Tr.P.(C)./7/2025 FIXED	SMT MITHU DAS ALIAS MITU DAS BAIDYA Versus SRI MINTU BAIDYA ,	MR. B HALDAR MS S. BASAK	
29	Tr.P.(C)./19/2025	TOLAN CH GOGOI ALIAS TULAN CHANDRA GOGOI AND ANR Versus THE DISTRICT COMMISSIONER AND ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, FOREST GA, ASSAM
30	CRP(IO)/136/2025 FIXED	MUKUT CHANDRA DAS Versus DHARMESWAR BORAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
31	I.A.(Civil)/1334/2025 WITH LCR in MACApp./566/2024	DIGBIJAY MANDAL Versus UNITED INDIA INSURANCE CO LTD	MR. A BARUAH MR. J P MORE	MR. R GOSWAMI

	WITH MACApp./566/2024	UNITED INDIA INSURANCE CO. LTD. Versus SRI DIGBIJAY MANDAL AND ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. A BARUAH (R-1,2) MR. J P MORE(R-1,2)
32	I.A.(Civil)/1405/2025 WITH LCR in MACApp./14/2024 WITH MACApp./14/2024	MOYNUL HAQUE Versus THE NEW INDIA ASSURANCE COMPANY LTD	MR H I CHOUDHURY H YEASMIN	MR. R GOSWAMI
		NEW INDIA ASSURANCE COMPANY LTD. Versus MOYNUL HOQUE AND 7 ORS .. B	MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR	G UDDIN (r-1 to 6) MR H I CHOUDHURY (r- 1 to 6) MR. M A CHOUDHURY (R-8) P ADHIKARI (r-1 to 6) MR. M ALAM (R-8)
33	I.A.(Civil)/1415/2025 in RSA/125/2023 WITH RSA/125/2023	HAMIDA BEGUM Versus ON THE DEATH OF ABDUL MATLIB ,	MR. S ISLAM MR A HAWARI	M DAS MR. N CHOUDHURY MR. B D DEKA
		HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	MR. B D DEKA MR. M DAS MR S DEWRI N CHAUDHURY MR A BHATRA
	WITH I.A.(Civil)/2142/2023 in RSA/125/2023 WITH I.A.(Civil)/1416/2025 in RSA/125/2023 WITH I.A.(Civil)/1417/2025 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
		HAMIDA BEGUM Versus ON THE DEATH OF ABDUL MATLIB	MR. S ISLAM MR A HAWARI	M DAS MR. N CHOUDHURY MR. B D DEKA
		HAMIDA BEGUM Versus ON THE DEATH OF ABDUL MATLIB ,	MR. S ISLAM MR A HAWARI	M DAS MR. N CHOUDHURY MR. B D DEKA
34	I.A.(Civil)/1456/2025 WITH LCR in RSA/111/2021 WITH RSA/111/2021	MUSSTT SAHNAZ KHANAM Versus SRI BALI RAM SHAH	MR. D C C PHUKAN	MR. B BORAH
		MUST. SAHNAZ KHANAM Versus BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	MR P DEKA (r-1) S K PODDAR (R-2) MS. J GOGOI (R-2) MR. B BORAH (r-1) MR. N GOSWAMI (r-1) MS R BORAH (R-2)
35	I.A.(Civil)/1483/2025 WITH LCR in LA.App./10/2019 WITH LA.App./10/2019 WITH I.A.(Civil)/1481/2025 in LA.App./10/2019 WITH LA.App./4/2019	ON THE DEATH OF ANUP SARMA Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS B	MR D K NATH	GA, ASSAM
		SRI MONUJ SARMA AND 3 ORS. Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
		ON THE DEATH OF ANUP SARMA Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR D K NATH	GA, ASSAM
36		SYED AINUR ALI AND 6 ORS. Versus THE COLLECTOR AND 2 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM ASSTT.S.G.I.
37	WITH LA.App./5/2019	MD. ATAR ALI AND 6 ORS. Versus THE COLLECTOR, KAMRUP (R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.

38	WITH LA.App./7/2019	SRI SARAT CHANDRA DAS Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
39	WITH LA.App./8/2019	SRI MONUJ SARMA AND 3 ORS. Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
40	WITH LA.App./9/2019	SRI BHASKAR SARMA Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
41	WITH LA.App./11/2019	KANAN BALA SARMA AND 5 ORS. Versus THE COLLECTOR, KAMRUP (R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
42	WITH LA.App./12/2019	SRI KAMDEV KALITA AND ANR Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
43	WITH LA.App./13/2019	SRI TRAILOKYA SARMA AND 8 ORS. Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS.	MR. S K BARKATAKI MR. D K NATH	GA, ASSAM ASSTT.S.G.I.
44	WITH LA.App./14/2019	MD. MAZNUR ALI AND 12 ORS. Versus THE COLLECTOR, KAMRUP(R) AND 2 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM ASSTT.S.G.I.
45	I.A.(Civil)/1519/2025 in MACApp./394/2024	SMT JUPITARA SARMAH AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	MR. R K BHATRA
	WITH MACApp./394/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUPITARA SARMAH AND 4 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR B D DAS (R1) MR H K SARMA (R1) MRS R DEKA (R1) MR J LOTH (R1)
46	I.A.(Civil)/1531/2025 in RFA/15265/2024	MEGHALAYA TRANSPORT CORPORATION Versus BISTILLA SWAKMIE AND 9 ORS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	
	WITH RFA/15265/2024 (Filing Number)	MEGHALAYA TRANSPORT CORPORATION Versus BISTILLA SWAKMIE AND 9 ORS	MR S KHOUND	
47	I.A.(Civil)/1532/2025 in MACApp./661/2025	ORIENTAL INSURANCE CO. LTD. Versus PUNARAM DAS AND 2 OTHERS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./661/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus PUNARAM DAS AND OTHERS	Samujjal Pratim Sharma	
HEARING				
48	MACApp./208/2016 WITH LCR, FIXED	MISS HIRJIR INGTIPI and ANR Versus M/S ORIENTAL INSURANCE COMPANY LIMITED and ANR	MR.T J MAHANTA MR.B BORA MR.A BARUA MR.S SINGH	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Test.App./4/2019 B/O	SRI SANTOSH MORE Versus SMTI. BHANU SAIKIA BARUAH AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	
ADMISSION				
2	CRP/99/2018 WITH LCR, FIXED	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
3	CRP/132/2022 WITH LCR, FIXED	BABULAL CHHAJER Versus ON THE DEATH OF ABDUL HAI HIS LEGAL HEIRS GULANBANDI AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. P BHOWMICK B B HUSSAIN
4	CRP(IO)/129/2024 FIXED	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
5	CRP(IO)/156/2024 FIXED	SIKHAMONI BORUAH @ SANTA SIKHA BORUAH Versus MINOTI BORUAH AND 2 ORS	MD H R AHMED MR A MALEK	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI
6	CRP(IO)/61/2025 FIXED	SRI BIKRAMJIT PATHAK Versus SMTI ALPANA GOGOI PATHAK	MR. K R BORA MR D CHUTIA R GOGOI	
FOR HEARING U/O XLI RULE II C.P.C.				
7	RSA/27/2025	SRI GAUTAM SUTRADHAR Versus SRI JAGADISH RAI AND 4 OTHERS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
ORDERS				
8	RSA/133/2009 WITH LCR, FIXED	NFANI BHUSAN DEY and ANR Versus JAYANTA PRASAD CHOUDHURY and ANR,	MD.K A MAZUMDER MD.A HUSSAIN MR. E AHMED	MR.N DHAR MR.B K SEN MR .B MALAKAR MR.S CHAKRABARTY
9	CRP/21/2021 (AT 2:00 PM), FIXED	NILAKSHI TALUKDAR AND ANR Versus JYOTSNA HAZARIKA AND 6 ORS	S ALI MR. R BARUAH MR. A IKBAL	SC, GMC

10	CRP/54/2023 FIXED	RENU BEGUM AND 2 ORS Versus ALTAFUDDIN AHMED @ ALTAF AHMED AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S A AHMED(R-1 TO 5) MR. F A AHMED (R-1 TO 5) A. KHANAM(R-1 TO 5) C S KAMTHONG(R-1 TO 5)
11	Review.Pet./142/2024 in WP(C)/5494/2011 (D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND ANR Versus M/S SWADESHI ACADEMY AND 5 ORS	MR. M SMITH MR S A HUSSAIN	GA, ASSAM MR. D GOSWAMI (R-1) MS. P MEDHI(R-1) DY.S.G.I.
12	CRP(IO)/297/2024 FIXED, WITH LCR	RATI RAM BORO Versus SUNIL BORO AND 7 ORS.	MR. P P DAS MR. SURAJIT DAS MR S A BARBHUYAN	MR. A R SIKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)
13	Review.Pet./46/2025	SBI GENERAL INSURANCE CO. LTD. Versus SUME BEGUM @ SUMI BEGUM @ SUMI KHATUN	MR T KALITA MR. A KAKATI	
14	WITH MACApp./66/2025	SBI GENERAL INSURANCE COMPANY LTD. Versus SUME BEGUM @ SUMI BEGUM @ SUMI KHATUN	MR T KALITA	
15	CRP(IO)/137/2025 FIXED	RANJAN SAIKIA Versus JANMONI SAIKIA @ JUNMONI SAIKIA DAS	MR. B K DAS H P NEOG I J SINGPHO	MR. M DUTTA B BURAGOHAIN L DEKA
16	I.A.(Civil)/293/2025 in RSA/17445/2019	JOGEN KONWAR ALIAS JOGENDRA KONWAR Versus RAJAT MAZUMDAR	MR T C DAS MR. P SARMA MR. M K GOGOI	TULIKA BORAH MS. T BORA
	WITH RSA/17445/2019 (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS		
17	I.A.(Civil)/532/2025 in Cont.Cas(C)/557/2023 (D/O) in Review.Pet./1175/2025 WITH Review.Pet./1175/2025 (Filing Number)	SHRI BASDEO Versus RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI	
		SHRI BASDEO Versus SRI RAJA BAISHYA	JYOTISH DAS	
HEARING				
18	MACApp./413/2018 (AT 2:00 PM), WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA	MR T CHAKRABORTY(R-1,2) MR. D CHOUDHURY(R-1,2) MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
19	FAO/49/2023 FIXED	NARAYAN CHANDRA DEY Versus M/S D.S. REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. H SARMAH (R-1,2,3) MR S DUTTA (R-1,2,3) MR U.SARMAH (R-1,2,3)
	WITH I.A.(Civil)/2372/2023 in FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
20	WITH Cont.Cas(C)/219/2025	NARAYAN CHANDRA DEY Versus DEBASHSISH GHOSE	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
STAY MATTERS				
21	CRP/125/2024	DILIP KUMAR KANKARIA Versus M/S NATHMALL RAJKUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K SARMA	MR G JALAN S FAZIL
22	Tr.P.(C)/4/2025 FIXED	SMTI PRERANA BORAH Versus BITU DEKA	MR G BHARADWAJ MD F FARIDI MR B DEORI	MRS M D CHOWDHURY MR N BARUAH

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/254/2025	JYOTISH CHANDRA DAS Versus GYANENDRA DEV TRIPATHI, IAS AND 3 ORS.	MR. R K TALUKDAR MS TINLUNG	
2 Cont.Cas(C)/255/2025	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B N GOGOI	
3 WP(C)/2016/2025 FIXED	AINAL MIYAN AND 3ORS Versus THE STATE OF ASSAM AND 4ORS	MR. B K DAS	SC, CO OP GA, ASSAM
4 WP(C)/2172/2025 FIXED	SRI BIRAJ KOIRI Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
WITH 5 WP(C)/2391/2025	DR BHASKAR SINGH Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) SC, WPT AND BC SC, HEALTH
6 WP(C)/2322/2025 FIXED	BANI KALITA Versus THE UNION OF INDIA AND 3 OTHERS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
7 WP(C)/2345/2025 FIXED	KAUSTABH KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MOBARAQUE MR M HOQUE	GA, ASSAM SC, I O C SC, REVENUE
8 WP(C)/2352/2025 FIXED	BABUL DAS AND 39 OTHERS Versus UNION OF INDIA AND 3 OTHERS	MR. R PHUKAN	GA, ASSAM DY.S.G.I. SC, PWD
9 WP(C)/2434/2025 FIXED	MOHI UDDIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	SC, CO OP

10	WP(C)/2504/2025 FIXED	RAJIB GOGOI Versus THE STATE OF ASSAM AND 9 OTHERS	MR. N K KALITA MR D DEKA	GA, ASSAM SC, REVENUE
11	WP(C)/2532/2025 FIXED	MS/ MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
12	WP(C)/2540/2025 FIXED	M/S GIAS UDDIN AHMED AND ANR Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
13	WP(C)/2562/2025 FIXED	SMTI NALINA T Versus CANARA BANK AND 4 ORS	MR B D DAS MR D KALITA MR H K SARMA MR. H R DAS	
14	WP(C)/2616/2025	DON BOSCO SOCIETY, AZARA Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR. S SAIKIA J DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/2619/2025	GANGA SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A A R KARIM	GA, ASSAM
16	WP(C)/2624/2025	SHRI NILA KANTA DAFLARI Versus THE IDBI BANK AND 4 ORS	MR. G PEGU MR S DUTTA MS. M K SHARMA	
17	WP(C)/2633/2025	MOHAMMAD BABUL SHIEKH Versus THE STATE OF ASSAM AND 4 ORS.	MD A ISLAM	GA, ASSAM
18	WP(C)/2634/2025	MOHAMMAD BABUL SHIEKH Versus THE STATE OF ASSAM AND 4 ORS.	MD A ISLAM	GA, ASSAM
19	WP(C)/2644/2025	SMT MOZIRAN BIBI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE
20	WP(C)/2649/2025	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR M A ISLAM	GA, ASSAM SC, REVENUE
21	WP(C)/2652/2025	MD NURUL IMAN Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM	MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
22	WP(C)/2658/2025	SUNIL DEKA Versus THE STATE OF ASSAM AND 3 OTHERS	MD S HOQUE	GA, ASSAM SC. REVENUE
23	WP(C)/2660/2025	GOPI KRISHAN MOUR Versus STATE OF ASSAM AND 2 ORS.	MR. P P BARUAH MR. D GOSWAMI K H SAIKIA	GA, ASSAM
24	WP(C)/2663/2025	HARESH CHANDRA HANDIQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR. R SEKHAR MR. B D CHOWDHURY MR P K BASU MS. K DEY	GA, ASSAM SC, REVENUE
25	WP(C)/2664/2025	RAMESH MAHANTA Versus GAIL (INDIA) LIMITED AND 4 ORS.	MR G DEKA MR R CHETRY	GA, ASSAM SC, REVENUE
26	WP(C)/2670/2025	LUTFUR RAHMAN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS.	TAWHID LASKAR MR. D K AGARWALA	GA, ASSAM

ADMISSION

27	WP(C)/915/2023 PART-HEARD, WITH 1 LCR FILE, FIXED	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9- R11) MR. H BURAGOHAIN (R9- R11) SC, TRANSPORT SC, I O C SC, OIL
28	WP(C)/7478/2017 FIXED	MAHENDRA TALUKDAR and 65 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
29	WP(C)/8225/2018 FIXED	PRIYANKA BARUTI AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. V L SINGH (R5, R6, R7) SC, NHAI SC, REVENUE
30	WP(C)/8269/2018 FIXED	HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MS. A AHMED MR. JUNM LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/5352/2021 FIXED	BHUBAN GAM Versus THE REVENUE CIRCLE OFFICER AND 4 ORS	MR A DASGUPTA MR P KALITA	GA, ASSAM SC, NHAI SC, PWD ASSTT.S.G.I. SC, REVENUE
32	WP(C)/750/2022 B/O	TANURAM KONWAR Versus THE UNION OF INDIA AND 5 ORS	MR. B K DAS M N KHAN MR. K KALITA	GA, ASSAM MR. N DEKA (r-2) MR. K K PARASAR (R-1) MR. M GOGOI (r-2) MR A R BAROOAH (r-2) ASSTT.S.G.I. SC, REVENUE
33	WP(C)/4077/2023 FIXED	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM MR. S R BORUAH (R-8,9)
34	WP(C)/5538/2023 FIXED	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
35	WP(C)/3562/2024 FIXED	JAHIRUL ISLAM AND 44 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM MR. N HAQUE (R-11,7,8) MR. N HAQUE (R-11,7,8) MR K UDDIN(R-11) MR K UDDIN(R-11) MR. A K AZAD(R-11,8,7) MR. A K AZAD(R-11,8,7) MR. S R BARBHUIYA (R-8) MR M HUSSAIN(R- 9,10,12,7) SC, REVENUE SC, FINANCE DEPTT.
36	WP(C)/6346/2024 FIXED	NIKUNJA DEVI Versus SBI GENERAL INSURANCE COMPANY LTD.	MS. T SOM MR H DAS MS. U HAZARIKA	
37	WP(C)/6571/2024 FIXED	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.

38	Crl.Pet./126/2025 FIXED	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	MR. S CHAUHAN(R-2) MR. P MAZUMDER(R-2) M. BORUAH(R-2) R DEB PP, ASSAM B CHOWHAN (R-2)
39	WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
40	WP(C)/1387/2025 FIXED	M/S PRANIK LOGISTICS LIMITED Versus THE STATE OF ASSAM AND THREE ORS	MS. M L GOPE MS. N HAWELIA	SC, FINANCE AND TAXATION
41	WP(C)/1468/2025 FIXED	M/S. DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA MS. BANSHIKA PODDER	MR. S.C. KEYAL, SC, CGST DY.S.G.I. SC. CGSC
42	WP(C)/1795/2025 FIXED	M/S AUDIO PLUS AND ANR Versus THE BANK OF BARODA	MR. D GOGOI MR. I BORTHAKUR	MR. B SHARMA P BHAGAT SC, BANK OF BARODA
43	WP(C)/1830/2025 FIXED	KALICHARAN DEKA ALIAS KALICHARAN MAHANTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, PWD
44	WP(C)/2037/2025 FIXED	M/S MCLEOD RUSSEL INDIA LIMITED Versus THE STATE OF ASSAM AND ORS	MS. N UPADHYAY MR ANKIT KANODIA MS. BANSHIKA PODDER	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WP(C)/2040/2025 FIXED	BHARTI AIRTEL LIMITED Versus STATE OF ASSAM AND ORS	MR. S CHETIA MR. J P MORE	SC, FINANCE AND TAXATION
46	WP(C)/2287/2025 FIXED	RINTU KONWAR Versus THE UNION OF INDIA AND 3 OTHERS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
ORDERS				
47	Cont.Cas(C)/691/2024 FIXED	SIKHA SARMA @ SHIKHA SHARMA Versus GYANENDRA DEV TRIPATHI AND 4 ORS.	MR A GOHAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI(R-1,2) MS. N BORDOLOI(R-1,2)
48	I.A.(Civil)/1238/2025 FIXED in WP(C)/4358/2020 WITH WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus NABAKANTA THAKURIA MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE
49	WP(C)/1312/2025 FIXED	KRAZYTRIP Versus INDUSIND BANK LIMITED AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	A K GOGOI (R-1,2) A GOGOI(R-1,2)
50	WP(C)/1848/2025 B/O	BIREN CHANDRA DAS Versus STATE BANK OF INDIA AND 9 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MS. K PHUKAN (C.G.C.) MR. S Ali(R-1 TO 4) MR K DAS (R-1 TO 4) DY.S.G.I.
51	WP(C)/2226/2025 FIXED	MANJITA KALITA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1312/2025 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
2	Bail Appln./1430/2025 WITH OFFICE NOTE, FIXED	SRI ANGSUMAN DEKA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
3	Bail Appln./1564/2025	BABUL BISWAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
4	Bail Appln./1565/2025	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN MS G TALUKDAR	PP, ASSAM
5	Bail Appln./1566/2025	AMIR ALI SK @ AMIR ALI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
6	Bail Appln./1570/2025	SATYAJIT BORAH Versus THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
7	Bail Appln./1573/2025	ETI DEBBARMA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
8	Bail Appln./1577/2025	MD. SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
9	Bail Appln./1578/2025	AJAY SAHANI Versus THE STATE OF ASSAM	MR N P DOWERAH	PP, ASSAM
10	Bail Appln./1583/2025	RAJIB ROY Versus THE UNION OF INDIA	MR. T HUSSAIN MS SAHIDA BEGUM	SC, NCB
11	Bail Appln./1585/2025	MD HAMID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
12	Bail Appln./1586/2025	SHRI SURESH DAS Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI

13	Bail Appln./1590/2025	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
14	Bail Appln./1605/2025	MAHIDUR MIR @ MOHIDUL MIR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
15	Bail Appln./1608/2025	SRI RAM YADAV Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<u>MOTION</u>				
16	W.P.(CrI.)/17/2025	SMT. SUJATA DEB ROY Versus RAJ KALRA	MR. N NATH MR N TALUKDAR MS N RABHA	
17	AB/1085/2025	TUSHAR KASERA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M K CHOUDHURY MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, CBI
<u>ADMISSION</u>				
18	W.P.(CrI.)/6/2025 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
20	Bail Appln./418/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JASVINDER SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
21	Bail Appln./1126/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
22	Bail Appln./1242/2025 FIXED	MANTU TALUKDAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
23	Bail Appln./1266/2025 BA 2886/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	JOGESWAR DAS Versus THE STATE OF ASSAM	MR. KAUSAR AHMED TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
24	Bail Appln./1295/2025 FIXED	ABDUL NUR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	Bail Appln./1346/2025 FIXED	ABUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM MR. D ZAKARIA	PP, ASSAM
26	Bail Appln./1351/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DINA NATH YADAV Versus THE STATE OF ASSAM	N NEOG L BANIK	PP, ASSAM
27	Bail Appln./1360/2025 FIXED	MOSTAFA RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. O ULLAH	PP, ASSAM
28	Bail Appln./1366/2025 FIXED	AMEJ ALI @ AMIR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
29	Bail Appln./1369/2025 WITH OFFICE NOTE, FIXED	HIMAL TAMANG Versus THE STATE OF ASSAM AND ANR.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
30	Bail Appln./1399/2025 WITH OFFICE NOTE, FIXED	SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
31	Bail Appln./1420/2025 FIXED	BANES ALI Versus THE STATE OF ASSAM	MR. R ISLAM T TALUKDAR	PP, ASSAM
32	Bail Appln./1470/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD WASIM AKRAM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

33	Bail Appln./1476/2025 FIXED	SHAHALOM ALI AND ANR Versus THE STATE OF ASSAM.	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
34	Bail Appln./1482/2025 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM	MS. S E AHMED MR. J M DEKA MR D J DAS M AHMED	PP, ASSAM
35	Bail Appln./1488/2025 FIXED	BHANU RAM KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
BAIL HEARING				
36	AB/2603/2024 FIXED	SHAQUIL MAHMOOD RAJA Versus THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
37	AB/191/2025 FIXED	YUSUF ALI @ ESUB ALI Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/603/2025 FIXED	MAHAR ALI Versus THE STATE OF ASSAM	MR M H AHMED MOHIDUL ISLAM I AMIN	PP, ASSAM
39	AB/605/2025 WITH OFFICE NOTE, FIXED	NAYANMONI PEGU @ MONI Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR K DOLEY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
40	AB/658/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	SPL PP,FOREST ASSAM PP, ASSAM
41	AB/682/2025 FIXED	SRI MANASH PROTIM GOGOI @ MANASH GOGOI Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
42	AB/685/2025 FIXED	MR NEFA BURAGOHAIN ALIAS MRINAL GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
43	AB/719/2025 FIXED	HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	SC, CBI
44	AB/733/2025 FIXED	BRAJ KISHORE Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
45	AB/742/2025 FIXED	SHAMIM UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
46	AB/776/2025 FIXED	PRASENJEET MONDAL AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
47	AB/813/2025 FIXED	DIGANTA SARMA Versus THE STATE OF ASSAM	MR. D SHARMA MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
48	AB/866/2025 FIXED	SAFIKUR ROHMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
49	AB/926/2025 FIXED	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
50	AB/928/2025 FIXED	NUR MAHAMMAD AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
51	AB/929/2025 FIXED	AZIZUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA B C SANGTAM P GANDHIYA	PP, ASSAM

52	AB/930/2025 FIXED	DILIP KUMAR UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR MR. J N SUWAI	PP, ASSAM
53	AB/1019/2025 FIXED	SIMANTA DAS Versus THE STATE OF ASSAM	MR. R RAHMAN MAYUR DAS MR K THAKUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./1115/2023 AT 2:00 PM	DIPANKAR DEY Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Crl.Rev.P./185/2024 AT 2:00 PM	SHAMALI DEY Versus THE STATE OF ASSAM AND ANR	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS	PP, ASSAM
WITHDRAWAL				
3	Bail Appln./383/2025 WITH CASE RECORD(SCANNED COPY), B/O	MUNNES KHAN Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S BARMAN J S AHMED	PP, ASSAM
MOTION (BA)				
4	Bail Appln./1567/2025	BIJESH SINGHA Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	PP, ASSAM
5	Bail Appln./1571/2025	MD. JUBAIR AHMED @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
6	Bail Appln./1572/2025	HEIPORMI SYNNAH Versus THE STATE OF ASSAM	MR S.MITRA MR. N BARDOLOI MISS J MOSSANG	PP, ASSAM
7	Bail Appln./1574/2025	MURLIDHAR SUMITH PILLAI AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM J ABBASI MR. S UDDIN	PP, ASSAM
8	Bail Appln./1575/2025	BIPUL KALITA Versus THE STATE OF ASSAM	MS R KALITA MR. S RANA	PP, ASSAM
9	Bail Appln./1580/2025	SAGAR DHUNGANA Versus THE STATE OF ASSAM	S KAUR N NEOG L BANIK	PP, ASSAM
10	Bail Appln./1582/2025	AKKECH ALI AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
11	Bail Appln./1588/2025	SHAHEDUR Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM

12	Bail Appln./1592/2025	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M S ALAM	PP, ASSAM
13	Bail Appln./1594/2025	MUSTAK WASIM AHMED @ MUSTAK AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
14	Bail Appln./1595/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
15	Bail Appln./1602/2025	HANIFUR RAHMAN ALIAS HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
16	Bail Appln./1607/2025	JANGMINTHANG HAOKIP Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
<u>MOTION</u>				
17	AB/1027/2025 FIXED	RAHMAT ALI Versus THE STATE OF ASSAM	SABRISH AHMED	PP, ASSAM
18	AB/1034/2025 FIXED	MONOWARA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
19	AB/1036/2025 FIXED	MEHEDI ALOM @ MEHDI ALOM Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
20	AB/1076/2025	MOINUL HOQUE SODIAL @ PACHAN AND 3 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
21	AB/1079/2025	MD HASMAT ALI Versus THE STATE OF ASSAM	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
22	AB/1080/2025	SULTAN ALI AND ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
23	AB/1082/2025	SRI ANIL RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
24	AB/1089/2025	PHANIDHAR PEGU Versus THE STATE OF ASSAM	B BURAGOHAIN	PP, ASSAM
25	AB/1090/2025	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
26	AB/1094/2025	MS DHARITRI KALITA Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. B P SINHA MS B.SINHA	PP, ASSAM
27	AB/1096/2025	DHARMENDRA DAS Versus THE STATE OF ASSAM	A KUNDU SIRAJ CHOUDHURY MR. SANU HUSSAIN MS. S SULTANA	PP, ASSAM

BAIL HEARING (BA)

28	Bail Appln./3939/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UTPAL DEKA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. S CHAUHAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. P MAZUMDER MR. N MAHAJAN MR N ALAM M. BORUAH	PP, ASSAM
29	Bail Appln./1182/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAPAN MAHANTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR K KASHYAB	PP, ASSAM
30	Bail Appln./1240/2025 WITH OFFICE NOTE, FIXED	AMIR UDDIN Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR T CHHETRI	PP, ASSAM
31	Bail Appln./1324/2025 WITH OFFICE NOTE, FIXED	MD NACHIR MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
32	Bail Appln./1386/2025 FIXED	HITESWAR DEKA Versus THE STATE OF ASSAM	A KUNDU SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
33	Bail Appln./1444/2025 FIXED	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
34	Bail Appln./1445/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM
35	Bail Appln./1465/2025 FIXED	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
36	Bail Appln./1466/2025 FIXED	PARMESWAR CHAUHAN @ CHOUHAN AND ANR. Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
37	Bail Appln./1561/2025 FIXED	MOUSUM RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
39	AB/67/2025 FIXED	SIDDIQUE ALI AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
40	AB/227/2025 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM
41	AB/253/2025 FIXED	MD HURMUZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
42	AB/446/2025 FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
43	AB/599/2025 FIXED	NEKIBUDDIN AHMED ALIAS RUBUL AHMED Versus THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM
44	AB/767/2025 FIXED	PURNIMA KARMAKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL MS. F BEGUM	PP, ASSAM

45	AB/815/2025 FIXED	SMT REENA DEVI Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A NAYAK	PP, ASSAM
46	AB/826/2025 FIXED	ABDUL SOHID @ ABDUS SHAHID Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
47	AB/843/2025 FIXED	BAKUL SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
48	AB/909/2025 FIXED	ALAUDDIN ALI Versus THE STATE OF ASSAM	MR S SARMA MS B DEVI MR G GOSWAMI	PP, ASSAM
49	AB/932/2025 FIXED	SRI KASHI RAM SAIKIA Versus THE STATE OF ASSAM	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
50	AB/939/2025 FIXED	SOBIL AHMED ALIAS SOBIL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
51	AB/952/2025 FIXED	SRI LAKSHMI RAM SAIKIA @ LAKHIRAM SAIKIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
52	AB/979/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOPIKUL ISLAM @ SOFIQUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

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